

EKAM PLASTICS PVT LTD

CIN: [U25209PB1995PTC015576]

Regd. Office: 154, House Fed Colony, Opposite Milk Plant, Bathinda, Punjab -151001
E-Mail: thesoaringeagles@hotmail.com

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF "EKAM PLASTICS PVT LTD"

1.	NAME OF CORPORATE PERSON	EKAM PLASTICS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	06.01.1995
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES (ROC), PUNJAB, HP & CHANDIGARH
4.	CORPORATE IDENTIFICATION NUMBER OF CORPORATE PERSON	U25209PB1995PTC015576
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	154, HOUSE FED COLONY, OPPOSITE MILK PLANT, BATHINDA, PUNJAB -151001
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	29.03.2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	VISHAWJEET GUPTA #51, ADARSH ENCLAVE, DHAKOLI, NEAR ZIRAKPUR, DISTT. MOHALI (PUNJAB)-140603 E-mail ID : vishawjeetgupta@gmail.com +91-98152 84474 (M) IP REGD. No. :- IBBI/IPA-002/IP-N00215/2017-18/10667
8.	LAST DATE FOR SUBMISSION OF CLAIMS	28.04.2022



Notice is hereby given that the "EKAM PLASTICS PVT LTD" has commenced voluntary liquidation on 29.03.2022.

The stakeholders of "EKAM PLASTICS PVT LTD" are hereby called upon to submit a proof of their claims, on or before 28.04.2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.



NAME OF THE LIQUIDATOR : (VISHAWJEET GUPTA)

Date : 29.03.2022

Place: DHAKOLI, DISTT. MOHALI (PUNJAB)